

**PENDENCY OF CASES IN THE COURTS OF DISTRICT/ADDL. SESSIONS JUDGE
AS ON 1/1/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
SESSIONS CASES U/S 302 IPC	106	79	93
SESSIONS CASES OTHER MURDER	419	307	459
CBI	4	1	0
ARMS ACT	0	0	0
COMPLAINT CASES/SEBI	108	2	1
RAPE CASES	0	0	0
CUSTOMS	0	0	0
SC/ST	2	2	6
CLOSURE	7	0	0
OFFICIAL SECRET ACT	8	9	8
CRIMINAL APPEALS	81	77	22
CRIMINAL REVISIONS	99	143	49
NDPS	85	32	10
EC	0	4	0
MISCELLANEOUS APPLICATIONS	82	5	2
EXECUTIONS CASES	0	8	3
DEPARTMENTAL ENQUIRY	13	27	4
TADA	1	0	0
POTA	2	0	0
MACOCA	3	0	3
ANTI CORRUPTION	852	0	0
COMPLT CASES 135 E. ACT	1372	0	0
STATE CASES 135 E. ACT	49	0	0
TOTAL	3293	696	660

**PENDENCY OF CASES IN THE COURTS OF DISTRICT/ADDL. SESSIONS JUDGE
AS ON 1/1/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
SESSIONS CASES U/S 302 IPC	102	142	120
SESSIONS CASES OTHER MURDER	376	697	541
CBI	2	1	0
ARMS ACT	0	0	0
COMPLAINT CASES/SEBI	0	1	0
RAPE CASES	0	0	0
CUSTOMS	0	0	0
SC/ST	6	12	0
CLOSURE	0	0	0
OFFICIAL SECRET ACT	0	0	0
CRIMINAL APPEALS	156	157	179
CRIMINAL REVISIONS	137	180	132
NDPS	186	148	0
EC	0	3	0
MISCELLANEOUS APPLICATIONS	0	2	0
EXECUTIONS CASES	0	0	0
DEPARTMENTAL ENQUIRY	4	4	3
TADA	0	0	0
POTA	0	0	0
MACOCA	0	0	0
ANTI CORRUPTION	228	0	0
COMPLT CASES 135 E. ACT	0	0	0
STATE CASES 135 E. ACT	0	4	0
NDPL	0	0	0
BSES	0	950	0
BRPL	0	0	0
TOTAL	1197	2301	975

**PENDENCY OF CASES IN THE COURTS OF DISTRICT/ADDL. SESSIONS JUDGE
AS ON 1/1/2010**

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
SESSIONS CASES U/S 302 IPC	104	209
SESSIONS CASES OTHER MURDER	524	834
CBI	1	0
ARMS ACT	11	8
COMPLAINT CASES/SEBI	0	0
RAPE CASES	38	77
CUSTOMS	0	0
SC/ST	16	10
CLOSURE	0	0
OFFICIAL SECRET ACT	0	0
CRIMINAL APPEALS	60	66
CRIMINAL REVISIONS	105	85
NDPS	103	147
EC	1	0
MISCELLANEOUS APPLICATIONS	26	5
EXECUTIONS CASES	0	2
DEPARTMENTAL ENQUIRY	8	3
TADA	0	0
POTA	0	0
MACOCA	0	5
ANTI CORRUPTION	72	0
COMPLT CASES 135 E. ACT	2395	
STATE CASES 135 E. ACT	162	0
NDPL	0	0
BSES	0	0
BRPL	0	0
TOTAL	3626	1451

**PENDENCY OF CASES IN THE COURTS OF DISTRICT/ADDL. SESSIONS JUDGE
AS ON 1/1/2010**

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
SESSIONS CASES U/S 302 IPC	229	320
SESSIONS CASES OTHER MURDER	1134	1165
CBI	0	3
ARMS ACT	0	0
COMPLAINT CASES/SEBI	2	0
RAPE CASES	0	26
CUSTOMS	0	0
SC/ST	1	3
CLOSURE	1	0
OFFICIAL SECRET ACT	0	0
CRIMINAL APPEALS	61	70
CRIMINAL REVISIONS	93	76
NDPS	77	53
EC	0	0
MISCELLANEOUS APPLICATIONS	12	0
EXECUTIONS CASES	3	0
DEPARTMENTAL ENQUIRY	10	3
TADA	0	0
POTA	0	0
MACOCA	2	0
ANTI CORRUPTION	322	0
COMPLT CASES 135 E. ACT	0	0
STATE CASES 135 E. ACT	0	0
NDPL	846	0
BSES	0	0
BRPL	0	0
TOTAL	2793	1719

**PENDENCY OF CASES IN THE COURTS OF DISTRICT/ADDL. SESSIONS JUDGE
AS ON 1/1/2010**

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
SESSIONS CASES U/S 302 IPC	147	0
SESSIONS CASES OTHER MURDER	370	7
CBI	0	1
ARMS ACT	0	0
COMPLAINT CASES/SEBI	0	1
RAPE CASES	60	0
CUSTOMS	34	0
SC/ST	8	0
CLOSURE	0	0
OFFICIAL SECRET ACT	0	0
CRIMINAL APPEALS	41	0
CRIMINAL REVISIONS	256	0
NDPS	13	0
EC	2	0
MISCELLANEOUS APPLICATIONS	0	0
EXECUTIONS CASES	0	0
DEPARTMENTAL ENQUIRY	1	0
TADA	0	0
POTA	0	0
MACOCA	0	0
ANTI CORRUPTION	0	0
COMPLT CASES 135 E. ACT	0	0
STATE CASES 135 E. ACT	0	7
NDPL	0	0
BSES	0	0
BRPL	0	2109
TOTAL	932	2125

PENDENCY OF CASES IN THE COURTS OF DISTRICT /ADDITIONAL DISTRICT JUDGE**AS ON 1/1/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
SUIT	12031	1222	2214
REGULAR CIVIL APPEALS	746	110	175
MISC. CIVIL APPEALS	73	17	40
HMA	1008	486	1041
HTA	53	0	0
LAC	37	41	199
MISC. APPLICATION	1039	88	249
EXECUTION CASES	2061	172	382
DEPARTMENT ENQUIRY	29	0	1
PROBATE ACT CASES	538	31	294
PPA	39	48	31
TRADE MARK ACT	819	3	0
TRANSFER APPLICATION	78	26	3
GUARDIANSHIP ACT CASES	51	60	43
MENTAL HEALTH	3	6	7
TRUST ACT/ SUCCESSION ACT CASES	1	0	0
WAKF BOARD	0	0	0
RENT CONTRAL APPEALS	22	90	109
LAC MISCELLANEOUS CASES	0	0	13
LAC EXECUTION CASES	0	97	0
MISCELLANIOUS- EXECUTION	19	0	13
LAC EXE-MIS	0	0	0
LETTER OF ADMINISTRATION	0	0	0
APPEAL UNDER RTI ACT	12	0	0
TOTAL	18659	2497	4814

PENDENCY OF CASES IN THE COURTS OF DISTRICT /ADDITIONAL DISTRICT JUDGE**AS ON 1/1/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
SUIT	1010	1584	0
REGULAR CIVIL APPEALS	8	45	0
MISC. CIVIL APPEALS	5	62	0
HMA	50	913	0
HTA	79	4	0
LAC	67	302	0
MISC. APPLICATION	5	55	0
EXECUTION CASES	53	385	0
DEPARTMENT ENQUIRY	0	2	0
PROBATE ACT CASES	5	67	0
PPA	67	73	0
TRADE MARK ACT	0	0	0
TRANSFER APPLICATION	0	0	0
GUARDIANSHIP ACT CASES	1	4	0
MENTAL HEALTH	0	0	0
TRUST ACT/ SUCCESSION ACT CASES	0	0	0
WAKF BOARD	63	0	0
RENT CONTRAL APPEALS	27	70	0
LAC MISCELLANEOUS CASES	0	0	0
LAC EXECUTION CASES	0	0	0
MISCELLANIOUS- EXECUTION	0	0	0
LAC EXE-MIS	0	0	0
LETTER OF ADMINISTRATION	0	37	0
APPEAL UNDER RTI ACT	0	0	0
TOTAL	1440	3603	0

PENDENCY OF CASES IN THE COURTS OF DISTRICT /ADDITIONAL DISTRICT JUDGE

AS ON 1/1/2010

NATURE OF CASES	KARKARDOOMA COURTS	
	EAST	NORTH EAST
SUIT	1730	398
REGULAR CIVIL APPEALS	235	142
MISC. CIVIL APPEALS	2	39
HMA	806	437
HTA	6	0
LAC	59	28
MISC. APPLICATION	38	41
EXECUTION CASES	272	116
DEPARTMENT ENQUIRY	3	6
PROBATE ACT CASES	60	25
PPA	0	2
TRADE MARK ACT	0	0
TRANSFER APPLICATION	0	0
GUARDIANSHIP ACT CASES	48	37
MENTAL HEALTH	0	0
TRUST ACT/ SUCCESSION ACT CASES	0	0
WAKF BOARD	0	
RENT CONTRAL APPEALS	34	58
LAC MISCELLANEOUS CASES	32	10
LAC EXECUTION CASES	0	0
MISCELLANIOUS- EXECUTION	6	17
LAC EXE-MIS	0	0
LETTER OF ADMINISTRATION	0	0
APPEAL UNDER RTI ACT	0	0
TOTAL	3331	1356

PENDENCY OF CASES IN THE COURTS OF DISTRICT /ADDITIONAL DISTRICT JUDGE

AS ON 1/1/2010

NATURE OF CASES	ROHINI COURTS	
	NORTH WEST	OUTER
SUIT	3637	0
REGULAR CIVIL APPEALS	13	0
MISC. CIVIL APPEALS	6	0
HMA	1267	0
HTA	0	0
LAC	1077	0
MISC. APPLICATION	50	0
EXECUTION CASES	169	0
DEPARTMENT ENQUIRY	4	0
PROBATE ACT CASES	65	0
PPA	14	0
TRADE MARK ACT	0	0
TRANSFER APPLICATION	0	0
GUARDIANSHIP ACT CASES	25	0
MENTAL HEALTH	1	0
TRUST ACT/ SUCCESSION ACT CASES	0	0
WAKF BOARD	0	0
RENT CONTRAL APPEALS	39	0
LAC MISCELLANEOUS CASES	61	0
LAC EXECUTION CASES	742	0
MISCELLANIOUS- EXECUTION	4	0
LAC EXE-MIS	140	0
LETTER OF ADMINISTRATION	0	0
APPEAL UNDER RTI ACT	0	0
		0
TOTAL	7314	0

PENDENCY OF CASES IN THE COURTS OF DISTRICT /ADDITIONAL DISTRICT JUDGE

AS ON 1/1/2010

NATURE OF CASES	DWARKA COURTS	
	SOUTH WEST & IGI AIRPORT	SOUTH WEST
SUIT	80	279
REGULAR CIVIL APPEALS	0	22
MISC. CIVIL APPEALS	0	6
HMA	295	0
HTA	0	0
LAC	0	460
MISC. APPLICATION	0	8
EXECUTION CASES	2	916
DEPARTMENT ENQUIRY	0	0
PROBATE ACT CASES	0	29
PPA	9	0
TRADE MARK ACT	0	0
TRANSFER APPLICATION	0	0
GUARDIANSHIP ACT CASES	57	0
MENTAL HEALTH	0	0
TRUST ACT/ SUCCESSION ACT CASES	0	0
WAKF BOARD	0	0
RENT CONTRAL APPEALS	14	0
LAC MISCELLANEOUS CASES	0	36
LAC EXECUTION CASES	0	0
MISCELLANIOUS- EXECUTION	0	8
LAC EXE-MIS	0	0
LETTER OF ADMINISTRATION	0	0
APPEAL UNDER RTI ACT	0	0
TOTAL	457	1764

PENDENCY OF CASES IN THE COURTS OF MOTOR ACCIDENT CLAIM TRIBUNAL

AS ON 1/1/2010

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
FATAL	334	149	474
INJURIES	687	379	928
DAMAGE OF PROPERTY	10	1	13
MISCELLANEOUS APPLICATION	37	2	74
EXECUTION CASES	286	107	182
DEPARTMENTAL INQUIRY	2	0	2
FORM 54	653	77	316
TOTAL	2009	715	1989

PENDENCY OF CASES IN THE COURTS OF MOTOR ACCIDENT CLAIM TRIBUNAL

AS ON 1/1/2010

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
FATAL	315	529	592
INJURIES	366	1070	1538
DAMAGE OF PROPERTY	22	11	14
MISCELLANEOUS APPLICATION	0	0	0
EXECUTION CASES	83	203	60
DEPARTMENTAL INQUIRY	1	0	0
FORM 54	170	1382	0
TOTAL	957	3195	2204

PENDENCY OF CASES IN THE COURTS OF MOTOR ACCIDENT CLAIM TRIBUNAL

AS ON 1/1/2010

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
FATAL	778	347
INJURIES	1548	1023
DAMAGE OF PROPERTY	11	4
MISCELLANEOUS APPLICATION	21	12
EXECUTATION CASES	228	173
DEPARTMENTAL INQUIRY	1	0
FORM 54	139	287
TOTAL	2726	1846

PENDENCY OF CASES IN THE COURTS OF MOTOR ACCIDENT CLAIM TRIBUNAL

AS ON 1/1/2010

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
FATAL	580	556
INJURIES	990	1254
DAMAGE OF PROPERTY	13	6
MISCELLANEOUS APPLICATION	24	43
EXECUTATION CASES	165	176
DEPARTMENTAL INQUIRY	1	0
FORM 54	290	451
TOTAL	2063	2486

PENDENCY OF CASES IN THE COURTS OF MOTOR ACCIDENT CLAIM TRIBUNAL

AS ON 1/1/2010

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
FATAL	658	0
INJURIES	1314	0
DAMAGE OF PROPERTY	26	0
MISCELLANEOUS APPLICATION	4	0
EXECUTION CASES	120	0
DEPARTMENTAL INQUIRY	0	0
FORM 54	0	0
TOTAL	2122	0

PENDENCY OF CASES IN THE COURTS OF RENT/ ADDL. RENT CONTROLLERS

AS ON 1/1/2010

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
EVICTON	1231	1119	777
STANDARD RENT	0	0	0
DEPOSIT OF RENT	411	504	334
ESSENTIAL SUPPLY/ U/s 44	0	26	44
AMENITIES / U/s 44	39	0	40
MISC. RENT CASES	125	332	138
EXECUTIONS/OBJECTIONS	133	103	44
TOTAL	1939	2084	1377

PENDENCY OF CASES IN THE COURTS OF RENT/ ADDL. RENT CONTROLLERS

AS ON 1/1/2010

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
EVICTION	280	735	0
STANDARD RENT	0	0	0
DEPOSIT OF RENT	141	600	0
ESSENTIAL SUPPLY/ U/s 44	0	0	0
AMENITIES / U/s 44	2	66	0
MISC. RENT CASES	20	170	0
EXECUTIONS/OBJECTIONS	950	64	0
TOTAL	1393	1635	0

PENDENCY OF CASES IN THE COURTS OF RENT/ ADDL. RENT CONTROLLERS

AS ON 1/1/2010

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
EVICTION	682	375
STANDARD RENT	2	0
DEPOSIT OF RENT	551	126
ESSENTIAL SUPPLY/ U/s 44	66	46
AMENITIES / U/s 44	26	8
MISC. RENT CASES	2	30
EXECUTIONS/OBJECTIONS	58	4
TOTAL	1387	589

PENDENCY OF CASES IN THE COURTS OF RENT/ ADDL. RENT CONTROLLERS

AS ON 1/1/2010

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
EVICTION	464	0
STANDARD RENT	0	0
DEPOSIT OF RENT	149	0
ESSENTIAL SUPPLY/ U/s 44	0	0
AMENITIES / U/s 44	33	0
MISC. RENT CASES	118	0
EXECUTIONS/OBJECTIONS	77	0
TOTAL	841	0

PENDENCY OF CASES IN THE COURTS OF RENT/ ADDL. RENT CONTROLLERS

AS ON 1/12/2009

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
EVICTION	117	0
STANDARD RENT	0	0
DEPOSIT OF RENT	58	0
ESSENTIAL SUPPLY/ U/s 44	0	0
AMENITIES / U/s 44	12	0
MISC. RENT CASES	0	0
EXECUTIONS/OBJECTIONS	3	0
TOTAL	190	0

**PENDENCY OF CASES IN THE COURTS OF METROPOLITAN MAGISTRATE
AS ON 1/1/2010**

Nature of cases	TIS HAZARI COURTS		
	CENTRAL	NORTH	WEST
STATE CASES			
POLICE CHALLANS	17107	13445	27020
CBI CASES	157	43	12
CRIME CASES	277	200	302
SPECIAL CELL	446	0	0
WILD LIFE ACT	137	0	0
NDPS ACT CASES	106	94	32
DELHI VIDYUT BOARD	0	0	0
IPR CASES	82	214	126
COMPLAINTS			
MISC. COMPL.	1631	2173	3211
DOMESTIC VIOLENCE ACT	265	279	1094
COURT COMPLAINT	0	0	0
SEED ACT	0	9	0
U/s 138 NI ACT	30769	37315	29908
U/S 125 CRPC	400	463	1269
CUSTOMS, FERA & DRI	0	0	0
SHOP ACT	0	0	0
COMPLAINTS UNDER SARFEASI ACT	423	0	0
COMPANIES ACT	1970	0	0
INCOME TAX ACT	191	0	0
SEBI	70	0	0
TRAFFIC CHALLANS	149	126	250
STA CHALLANS	0	0	0
M.V. ACT	0	0	0
MCD	204	25	154
DDA	8	35	27
STATE CASES			
DCB	0	0	0
PFA	0	0	0
NDMC	0	0	0
PETTY OFFENCES	0	0	21
W & M CASES	0	0	0
AATS CASES	0	0	0
FACTORY ACT	0	0	0
PFI ACT	0	0	0
ESI ACT	0	0	0
APMC	0	0	0
DPCC	0	0	0
DRUGS & COS. ACT	0	0	0
EI CASES	0	0	0
MISC. CASES	0	0	0
KALANDARA	0	3	0
DEPTT. ENQUIRY	11	5	8
EXECUTIONS	396	393	620
SUMMARY TRIALS	27	80	0
SPCA	0	12	0
G. TOTAL	54826	54914	64054

**PENDENCY OF CASES IN THE COURTS OF METROPOLITAN MAGISTRATE
AS ON 1/1/2010**

Nature of cases	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH- EAST
STATE CASES			
POLICE CHALLANS	5095	14278	19642
CBI CASES	50	209	2
CRIME CASES	496	409	509
SPECIAL CELL	0	0	0
WILD LIFE ACT	0	0	0
NDPS ACT CASES	158	21	19
DELHI VIDYUT BOARD	0	962	0
IPR CASES	0	0	0
COMPLAINTS			
MISC. COMPL.	1196	2145	2610
DOMESTIC VIOLENCE ACT	28	524	749
COURT COMPLAINT	0	0	0
SEED ACT	0	0	0
U/s 138 NI ACT	6390	11128	16652
U/S 125 CRPC	15	1549	746
CUSTOMS, FERA & DRI	824	0	0
SHOP ACT	0	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0	0
COMPANIES ACT	0	0	0
INCOME TAX ACT	0	0	0
SEBI	0	0	0
TRAFFIC CHALLANS	38	192	720
STA CHALLANS	0	0	43
M.V. ACT	0	0	0
MCD	0	79	47
DDA	3	12	14
STATE CASES			
DCB	0	0	0
PFA	1516	0	0
NDMC	56	0	0
PETTY OFFENCES	0	0	0
W & M CASES	0	0	0
AATS CASES	0	106	0
FACTORY ACT	0	0	0
PFI ACT	0	0	246
ESI ACT	0	0	139
APMC	0	0	0
DPCC	0	0	0
DRUGS & COS. ACT	0	0	0
EI CASES	0	0	0
FI CASES	0	101	0
MISC. CASES	0	0	0
KALANDARA	176	53	16
DEPTT. ENQUIRY	0	0	5
EXECUTIONS	64	572	535
SUMMARY TRIALS	20	0	0
SPCA	0	0	0
G. TOTAL	16125	32340	42694

**PENDENCY OF CASES IN THE COURTS OF METROPOLITAN MAGISTRATE
AS ON 1/1/2010**

Nature of cases	KARKARDOOMA COURTS	
	EAST	NORTH – EAST
STATE CASES		
POLICE CHALLANS	16615	16861
CBI CASES	123	0
CRIME CASES	152	138
SPECIAL CELL	0	0
WILD LIFE ACT	0	0
NDPS ACT CASES	34	179
DELHI VIDYUT BOARD	0	46
IPR CASES	2	83
COMPLAINTS		
MISC. COMPLAINT	2747	3549
DOMESTIC VIOLENCE ACT	503	799
COURT COMPLAINT	0	0
SEED ACT	0	0
U/s 138 NI ACT	54400	31727
U/S 125 CRPC	882	1193
CUSTOMS, FERA & DRI	0	0
SHOP ACT	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0
COMPANIES ACT	0	0
INCOME TAX ACT	0	0
SEBI	0	0
TRAFFIC CHALLANS	495	178
STA CHALLANS	0	0
M.V. ACT	0	101
MCD	35	109
DDA	3	2
STATE CASES	0	0
DCB	0	0
PFA	0	0
NDMC	0	0
PETTY OFFENCES	2746	0
W & M CASES	0	0
AATS CASES	0	0
FACTORY ACT	0	0
PFI ACT	0	110
ESI ACT	0	300
APMC	0	0
DPCC	0	0
DRUGS & COS. ACT	0	0
EI CASES	0	3
FI CASES	0	152
MISC. CASES		
KALANDARA	21	28
DEPTT. ENQUIRY	2	2
EXECUTIONS	702	1005
SUMMARY TRIALS	0	0
SPCA	0	0
TOTAL	79462	56565

**PENDENCY OF CASES IN THE COURTS OF METROPOLITAN MAGISTRATE
AS ON 1/1/2010**

NATURE OF CASES	ROHINI COURTS	
	NORTH WEST	OUTER
STATE CASES		
POLICE CHALLANS	17029	25408
CBI CASES	0	2
CRIME CASES	0	383
SPECIAL CELL	0	0
WILD LIFE ACT	0	0
NDPS ACT CASES	11	1
DELHI VIDYUT BOARD	0	0
IPR CASES	0	0
COMPLAINTS		
MISC. COMPLAINT	2757	2167
DOMESTIC VIOLENCE ACT	355	513
COURT COMPLA	0	0
SEED ACT	0	0
U/s 138 NI ACT	35108	31735
U/S 125 CRPC	873	685
CUSTOMS, FERA & DRI	0	0
SHOP ACT	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0
COMPANIES ACT	0	0
INCOME TAX ACT	0	0
SEBI	0	0
TRAFFIC CHALLANS	17	143
STA CHALLANS	0	0
M.V. ACT	0	0
MCD	37	20
DDA	15	3
STATE CASES	0	0
DCB	0	0
PFA	0	0
NDMC	0	0
PETTY OFFENCES	0	0
W & M CASES	0	0
AATS CASES	0	0
FACTORY ACT	0	0
PFI ACT	0	0
ESI ACT	0	0
APMC	33	0
DPCC	91	0
DRUGS & COS. ACT	0	176
EI CASES	0	0
FI CASES	0	0
MISC. CASES	0	0
KALANDARA	0	129
DEPTT. ENQUIRY	1	0
EXECUTIONS	430	418
SUMMARY TRIALS	0	0
SPCA	0	0
TOTAL	56757	61783

**PENDENCY OF CASES IN THE COURTS OF METROPOLITAN MAGISTRATE
AS ON 1/1/2010**

NATURE OF CASES	DWARKA	
	SOUTH- WEST	SPL. COURT OF U/S 138 NI ACT
STATE CASES		
POLICE CHALLANS	13156	0
CBI CASES	3	0
CRIME CASES	160	0
SPECIAL CELL	0	0
WILD LIFE ACT	0	0
NDPS ACT CASES	5	0
DELHI VIDYUT BOARD	0	0
IPR CASES	5	0
COMPLAINTS		
MISC. COMPLAINTS	1502	0
DOMESTIC VIOLENCE ACT	549	0
COURT COMPLA	0	0
SEED ACT	0	0
U/s 138 NI ACT	6971	124597
U/S 125 CRPC	0	0
CUSTOMS, FERA & DRI	0	0
SHOP ACT	0	0
COMPLAINTS UNDER SARFEASI ACT	0	0
COMPANIES ACT	0	0
INCOME TAX ACT	0	0
SEBI	0	0
TRAFFIC CHALLANS	148	0
STA CHALLANS	0	0
M.V. ACT	0	0
MCD	0	0
DDA	0	0
STATE CASES		
DCB	6	0
PFA	0	0
NDMC	0	0
PETTY OFFENCES	0	0
W & M CASES	0	0
AATS CASES	0	0
FACTORY ACT	0	0
PFI ACT	0	0
ESI ACT	0	0
APMC	0	0
DPCC	0	0
DRUGS & COS. ACT	0	0
EI CASES	0	0
FI CASES	0	0
MISC. CASES	0	0
KALANDARA	6	0
DEPTT. ENQUIRY	0	5
EXECUTIONS	15	0
SUMMARY TRIALS	0	0
SPCA	0	0
TOTAL	22526	124602

**PENDENCY OF CASES IN THE COURTS OF SR. CIVIL JUDGE/CIVIL JUDGE
AS ON 1/1/2010**

NATURE OF CASES	TIS HAZARI COURTS		
	CENTRAL DISTRICT	NORTH DISTRICT	WEST DISTRICT
REGULAR SUITS	14011	14100	12270
MISC. CASE	1545	1412	1138
EXECUTION	2665	3042	2161
APPEAL- MCA	361	18	5
APPEAL- RCA	358	15	9
ESIC	586	0	11
DEPTT. ENQIRY	3	20	9
U/S 138	0	0	0
SMALL CAUSE SUITS	189	16	0
SMALL CAUSE EXECUTION	132	0	0
RECEIVERSHIP	17	0	0
INSOLVENCY	119	6	8
GUARDIANSHIP CASES	310	28	54
MUSLIM ACT	183	0	0
SUCCESSION ACT	1495	44	90
TOTAL	21974	18701	15755

**PENDENCY OF CASES IN THE COURTS OF SR. CIVIL JUDGE/CIVIL JUDGE
AS ON 1/1/2010**

NATURE OF CASES	PATIALA HOUSE		
	NEW DELHI	SOUTH	SOUTH EAST
REGULAR SUITS	535	3637	0
MISC. CASE	16	97	0
EXECUTION	1180	323	0
APPEAL- MCA	3	17	0
APPEAL- RCA	1	6	0
ESIC	1	8	0
DEPTT. ENQIRY	0	0	0
U/S 138	18373	15710	0
SMALL CAUSE SUITS	3	144	0
SMALL CAUSE EXECUTION	0	0	0
RECEIVERSHIP	0	0	0
INSOLVENCY	0	0	0
GUARDIANSHIP CASES	1	70	0
MUSLIM ACT	0	37	0
SUCCESSION ACT	16	145	0
TOTAL	20129	20194	0

**PENDENCY OF CASES IN THE COURTS OF SR. CIVIL JUDGE/CIVIL JUDGE
AS ON 1/1/2010**

NATURE OF CASES	KARKARDOOMA COURT	
	EAST	NORTH EAST
REGULAR SUITS	3899	2403
MISC. CASE	311	273
EXECUTION	643	490
APPEAL- MCA	2	4
APPEAL- RCA	4	6
ESIC	3	1
DEPTT. ENQIRY	0	1
U/S 138	5851	1953
SMALL CAUSE SUITS	0	0
SMALL CAUSE EXECUTION	0	0
RECEIVERSHIP	0	0
INSOLVENCY	0	0
GUARDIANSHIP CASES	0	4
MUSLIM ACT	0	0
SUCCESSION ACT	0	29
TOTAL	10713	5164

**PENDENCY OF CASES IN THE COURTS OF SR. CIVIL JUDGE/CIVIL JUDGE
AS ON 1/1/2010**

NATURE OF CASES	ROHINI	
	NORTH WEST	OUTER
REGULAR SUITS	2774	0
MISC. CASE	68	0
EXECUTION	137	0
APPEAL- MCA	37	0
APPEAL- RCA	20	0
ESIC	12	0
DEPTT. ENQIRY	1	0
U/S 138	17840	0
SMALL CAUSE SUITS	78	0
SMALL CAUSE EXECUTION	0	0
RECEIVERSHIP	0	0
INSOLVENCY	10	0
GUARDIANSHIP CASES	33	0
MUSLIM ACT	0	0
SUCCESSION ACT	0	0
TOTAL	21010	0

**PENDENCY OF CASES IN THE COURTS OF SR. CIVIL JUDGE/CIVIL JUDGE
AS ON 1/1/2010**

NATURE OF CASES	DWARKA	
	SOUTH WEST & AIRPORT	SOUTH WEST
REGULAR SUITS	631	0
MISC. CASE	21	0
EXECUTION	124	0
APPEAL- MCA	8	0
APPEAL- RCA	1	0
ESIC	0	0
DEPTT. ENQIRY	0	0
U/S 138	6757	0
SMALL CAUSE SUITS	3	0
SMALL CAUSE EXECUTION	0	0
RECEIVERSHIP	0	0
INSOLVENCY	1	0
GUARDIANSHIP CASES	0	0
MUSLIM ACT	0	0
SUCCESSION ACT	21	0
TOTAL	7567	0

PENDENCY OF CASES IN THE COURTS OF INDUSTRIAL TRIBUNAL

AS ON 1/1/2010

NATURE OF CASE	EAST DISTRICT
U/s 10 (1) DC	447
33-A	188
UNDER IESO ACT	1
MISCELLANEOUS	20
33-2(B)	60
DEPARTMENT ENQUIRY	0
TOTAL	716

**PENDENCY OF CASES IN THE COURTS OF LABOUR COURT
AS ON 1/1/2010**

NATURE OF CASE	EAST DISTRICT
INDUSTRIAL DISPUTE ACT	9564
LCA	1155
PAYMENT OF WAGES	104
SO	0
O.P.	28
DEPARTMENT ENQUIRY	4
MISCELLANEOUS APPLICATION	130
33-2 (B)	2
CLOSURE REPORT	0
TOTAL	10987